

the Ministry of Finance. A comprehensive Government resolution on the recommendations made by the Working Group is expected to be issued shortly.

ZARI INDUSTRY

*157. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE be pleased to state:

(a) whether the rayon weaving and zari industry in Surat is facing crisis due to non-availability of rayon yarn; and

(b) if so, whether any representation has been received by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) Representations have been received about closure of some art silk factories in Surat due to several reasons. However, as far as rayon yarn is concerned, there is ample stock in the country. Regarding Zari Industry which concerns the Department of Social Security the information may be sought from that Department.

TECHNICAL COLLABORATION WITH YUGOSLAVIA

*169. { SHRI JAGAT NARAIN:
SHRI U. S. DUGAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to pool technical skill with Yugoslavia to set up joint ventures in Africa and Asian countries; and

(b) if so, whether this has been approved by Yugoslavia?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) During the discussions held in the second week of October in Belgrade between representatives of the Governments of India and Yugoslavia it was agreed in principle that the technical skill and productive capacities

of the two countries can be pooled together for building up projects in third countries, as may be desired by them, with a view to assisting those countries in their economic development.

VISIT OF TRADE DELEGATION FROM SUDAN

*170. { SHRI JAGANNATH
PRASAD:
SHRI JAGAT NARAIN:
SHRI U. S. DUGAL:

Will the Minister of COMMERCE be pleased to state:

(a) whether any Trade Delegation from Sudan visited India recently; and

(b) if so, what has been the result of the talks held with them?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) As a result of talks held between India and the Sudan a trade agreement was signed between the two countries on the 22nd October, 1965. India will import mainly cotton against export of variety of goods to Sudan. The trade two ways will be balanced at a level of Rs. 20 crores both ways.

Simultaneously a Protocol to the Trade Agreement was also signed, providing for co-operation between two countries in putting up joint ventures in industrial fields and exchange of technical knowledge and experts.

DOWNGRADING OF POSTS OF CABIN-MEN

*171. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for down-grading the posts of Cabin-men from grade I to grade II on the Southern Railway;

(b) the date from which the reversions took effect; and

(c) the amount of money which the Railway hopes to save by these reversions?